

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.10.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/32/2024
NAME OF THE COMPANY	Sai Maatarini Tollways Ltd
NAME OF THE PETITIONER(S)	IDBI Bank Ltd
NAME OF THE RESPONDENT(S)	Sai Maatarini Tollways Ltd
UNDER SECTION	7 of IBC

**ORDER**

**Present:** Ld. Counsel Ms. A. Haritha on behalf of Mr. B. Harinath Rao for the Financial Creditor.

Ld. Counsel Mr. S Ram Babu for the Corporate Debtor.

Pleadings stands completed. For hearing, **matter is adjourned to 02.12.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**